National Company Law Tribunal Allahat ad Bench Allahabad

80(ND)/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.11.2016.

NAME OF THE COMPANY: Dr. Anurag Dikshit & Anr.

Vs.

M/s Galaxy Life Care Services (P.) Ltd. & Anr.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

SI. No. Name Designation Representation Signature

1. RAJINISH SINHA ADVOCATE Respondents Repres dent

2. Harth claudlary Advocate Respondent Marsh

3. ABHAY K. BBS Adv. Pushians Abbaryown.

Order Dated 11,11.2016

CP 80(ND) /2015 : Anurag Dixit and Anr. Vs M/s Galaxy Life Care

Learned Counsel for petitioner in CP 80/2015 filed citations and addressed the bench further. Leaned Counsel for respondent in CP 80/2015 argued to some extent. Matter is listed on 15.11.2016 pre-lunch for continuation.

V.S.R. AVADHANI, MEMBER-JUDICIAL

H.P. CHATURVEDI, MEMBER-JUDICIAL

Dated11, November, 2016